

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2025**  
ANSWERED ON 17<sup>TH</sup> MARCH, 2023

**PMFME SCHEME**

**2025. SHRI NARESH BANSAL:**

Will the MINISTER OF *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of States in which the PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme has been implemented so far;
- (b) the details of the successful outcome of the said scheme;
- (c) the amount of subsidy released to the States, including Uttarakhand under the said scheme during the last two years and the current year; and
- (d) the details of steps being taken to make the said scheme more transparent?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHLAD SINGH PATEL)

- (a). 36 States/UTs are implementing PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme in the country. However, State of West Bengal has recently agreed to participation in the scheme.
- (b). The details of outcome / achievements made under the Scheme till date, since its inception are at **Annexure-I**.
- (c). The amount of subsidy released in the country including Uttarakhand under the PMFME schemes during the last two years and the current financial year (till date) is at **Annexure-II**.
- (d). To implement the scheme in transparent manner, an institutional mechanism has been kept in place at National, State and District levels. At the national level, Inter-Ministerial Empowered Committee (IMEC) has been constituted as a policy making body to give overall direction, guidance for implementation of the scheme and monitor & review its progress and performance. Further, all the States/UTs have appointed State Nodal Agencies (SNAs), constituted State Level Approval Committees (SLACs) & District Level Committees (DLCs) for implementation of the scheme. Online portal has also been in place for submission of applications, approval and release of subsidy under the scheme.

\*\*\*\*\*

**ANNEXURE REFERRED IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2025 FOR ANSWER ON 17.03.2023 REGARDING “PMFME SCHEME”**

**Details of outcome / achievements made under the Scheme till date**

1. All the States/ UTs have appointed State Nodal Agency, constituted State Level Approval Committee & District Level Committee for implementation of the scheme.
2. 35 States/ UTs have nominated 42 State Level Technical Institutions (SLTI) which has been approved by the Ministry.
3. 35 States/ UTs recommended One District One Products (ODOPs) for 713 districts which has been approved by the Ministry.
4. 1,02,515 applications of micro food processing enterprises have been submitted for Credit linked subsidy out of which 24,174 loans sanctioned
5. Seed capital amount of Rs. 350.26 crores released to 1,10,396 Self Help Group (SHG) members
6. 76 Incubation Centres has been approved with an outlay of Rs. 205.95 crores for establishment of Incubation Centre which are established in ODOP processing lines and allied product lines.
7. 2 National Tie-ups with NAFED has been done and 13 brands have been launched under the scheme. 6 State proposals have been approved which include Punjab (Aasna), Maharashtra (Bhimthadi), Karnataka (Seemi and Bhima) and Andhra Pradesh (Madugula Halwa and Aamodam).
8. 486 Master Trainers of 35 States/UTs trained; 983 District Level Trainers of 26 States/UTs trained on ODOP and Entrepreneurship Development Programme (EDP).
9. Training of beneficiaries initiated in 29 States/ UTs. 26,683 Beneficiaries trained so far.
10. 1736 District Resource Persons (DRPs) appointed in 35 States/UTs and 1261 DRPs trained in 32 States/UTs under ODOP and EDP
11. NIFTEMs have prepared training modules (ODOP) which have been published on MOFPI and NIFTEMs website. These include 760 training modules on ODOP which include 190 Presentations, 190 Videos, 190 DPRs and 190 Course Content/Handbooks
12. MoFPI has signed Memorandum of Understanding (MoU) / Joint Letters with Indian Council for Agriculture Research (ICAR), Department of Animal Husbandry and Dairying (DAHD), Food Safety and Standards Authority of India (FSSAI), Ministry of Rural Development (MoRD), Ministry of Housing and Urban Affairs (MoHUA), Ministry of Tribal Affairs, National Cooperative Development Corporation (NCDC), National Scheduled Tribes Finance and Development Corporation (NSTFDC) and National Schedule Finance Development Corporation (NSFDC) apart from many other Government Institutions for convergence of PMFME with other schemes, identification & handholding of beneficiaries, support in capacity building, marketing & branding and increasing outreach of scheme.

**ANNEXURE REFERRED IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2025 FOR ANSWER ON 17.03.2023 REGARDING “PMFME SCHEME”**

**Details of subsidy released in the country including Uttarakhand under the PMFME schemes during the last two years and current financial year (till date)**

**(Amount in Rs.)**

Sl. No.	State	FY (2020-21)	FY (2021-22)	FY (2022-23)	Total
1	Andaman And Nicobar Islands	-	-	34,43,395	34,43,395
2	Andhra Pradesh	-	2,10,55,108	4,71,56,437	6,82,11,545
3	Arunachal Pradesh	-	-	3,15,000	3,15,000
4	Assam	-	9,41,333	2,25,75,185	2,35,16,518
5	Bihar	-	-	72,83,792	72,83,792
6	Chandigarh	-	15,35,333	5,75,319	21,10,652
7	Chhattisgarh	-	2,73,021	1,43,81,086	1,46,54,107
8	Dadra And Nagar Haveli And Daman And Diu	-	-	14,02,415	14,02,415
9	Delhi	-	-	23,27,450	23,27,450
10	Goa	-	3,99,000	23,68,175	27,67,175
11	Gujarat	-	6,00,000	1,98,23,712	2,04,23,712
12	Haryana	-	84,21,760	5,46,16,785	6,30,38,545
13	Himachal Pradesh	-	2,71,96,101	10,46,62,661	13,18,58,762
14	Jammu And Kashmir	-	22,83,337	2,15,53,652	2,38,36,989
15	Jharkhand	-	-	-	-
16	Karnataka	-	2,51,20,477	18,82,23,856	21,33,44,333
17	Kerala	-	40,09,699	1,40,35,033	1,80,44,732
18	Ladakh	-	-	77,41,815	77,41,815
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	-	1,93,60,872	9,97,54,218	11,91,15,090
21	Maharashtra	-	2,11,38,307	37,81,27,281	39,92,65,588
22	Manipur	-	5,82,19,476	-	5,82,19,476
23	Meghalaya	-	-	20,92,832	20,92,832
24	Mizoram	-	-	-	-

25	Nagaland	-	-	36,82,437	36,82,437
26	Odisha	-	47,87,587	2,96,91,806	3,44,79,393
27	Puducherry	-	-	9,69,633	9,69,633
28	Punjab	-	2,62,34,282	16,31,36,399	18,93,70,681
29	Rajasthan	-	97,86,093	4,79,43,201	5,77,29,294
30	Sikkim	-	3,49,650	13,35,566	16,85,216
31	Tamil Nadu	-	73,97,237	10,53,72,788	11,27,70,025
32	Telangana	-	8,81,292	2,30,78,128	2,39,59,420
33	Tripura	-	10,98,405	15,42,544	26,40,949
34	Uttar Pradesh	-	71,61,333	19,87,45,406	20,59,06,739
35	Uttarakhand	-	8,06,541	2,44,65,795	2,52,72,336
36	West Bengal	-	-	-	-
	<b>Total</b>		<b>24,90,56,244</b>	<b>1,59,24,23,802</b>	<b>1,84,14,80,046</b>